

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 131**  
**(IB)-1493(PB)/2018**

**IN THE MATTER OF:**

Enkay (India) Rubber Co. Pvt Ltd  
v.  
Sumeru Processors Pvt Ltd

.... Applicant/petitioners

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)**

**Order delivered on 03.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

**ORDER**

Renotified to 10.12.2020.

sd1-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

sd1-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

03.12.2020  
Aarti Makker